

# **HIGH COURT OF UTTARAKHAND, NAINITAL**

## **OFFICE MEMORANDUM**

**No. 20**

**Date: 19<sup>th</sup> March, 2024.**

To,

Sri Diwan Singh Bisht

**Subject: Regarding Selection to the Post of Head Bench Secretary.**

In continuation to O.M. No. 17 dated 12.03.2024 of the Hon'ble Court, for filling up 01 (One) vacant post of Head Bench Secretary, a Viva-voce is scheduled to be conducted **on 20.03.2024 at 05:30 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.**

The criteria for selection to the post of Head Bench Secretary shall be merit with due regard to seniority and **merit shall be adjudged through a Viva-voce comprising of 50 Marks.**

In view of your representation dated 15.03.2024, you are permitted to appear in the aforementioned selection process and directed to report for the said Viva-voce on 20<sup>th</sup> March, 2024 at 05:30 P.M. at the designated place.

By order of Hon'ble the Chief Justice

**Sd/-**

**I/c Registrar General**

High Court of Uttarakhand, Nainital.

**No. 1606/UHC/I-a-3/Admin.A(Recruitment Cell)/2004 Date: March, 2024.**

Copy forwarded for information and necessary action to:-

1. P.S. to Registrar General.
2. Concerned officers of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Deputy Registrar (I.T.) with the directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/Notice Board.

**By Order,**

Registrar (Inspection)